

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2017 &
IA NO. 328 OF 2017**

Dated: 24th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Kamachi Industries Ltd. ... Appellant(s)
Vs.
Tamil Nadu Generation & Distribution Co. Ltd. Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1
Mr. Sethuramalingam for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**